

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 1st February, 2023

No. HCM/MJS/T-1/92-Estt./ 7461 : The High Court of Manipur is pleased to order the posting of the following Manipur Judicial Service Grade – III Officers, who have been appointed on temporary basis vide order No. 4/68/2022-Jud/L dated 31st January, 2023 of the Commissioner (Law), Government of Manipur as given below:

Sl. No.	Name of the Judicial Officer(s)	Place of Posting
1.	Neera Sinam	JMFC-cum-Civil Judge, Jr. Divn., Imphal West - I
2.	Potsangbam Praveen Kumar	JMFC-cum-Civil Judge, Jr. Divn., Imphal West - II
3.	Fakhrul Islam Choudhury	JMFC-cum-Civil Judge, Jr. Divn., Imphal East
4.	Jenit Kongbrailatpam	JMFC-cum-Civil Judge, Jr. Divn., Thoubal
5.	Mangvung Tongminthang Haokip	JMFC-cum-Civil Judge, Jr. Divn., Bishnupur
6.	Rajshree Yambem	JMFC-cum-Civil Judge, Jr. Divn., Churachandpur
7.	Shiekh Aasif Shah	Deputy Member Secretary, MASLSA
8.	Khangembam Rojita Devi	JMFC-cum-Civil Judge, Jr. Divn., Pherzawl
9.	J. Hillson Angam	JMFC-cum-Civil Judge, Jr. Divn., Kakching
10.	Ozhu Robviina	Administrative Officer, Imphal East

Ms. Neera Sinam shall take charge from Ms. Bineshwori Maibam, Addl. Member Secretary, MASLSA who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal West – I.

Shri Potsangbam Praveen Kumar shall take charge from Shri Robert Lhungdim, Deputy Registrar (Judl.), High Court of Manipur who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal West - II.

Shri Fakhrul Islam Choudhury shall take charge from Md. Arshad Saeed Shah, Secretary, DLSA, Imphal East who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Imphal East.

Smt. Jenit Kongbrailatpam shall take charge from Ms. Nemkholam Lhungdim, JMFC-cum-Civil Judge, Jr. Divn., Kamjong who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Thoubal.

Shri Mangvung Tongminthang Haokip shall take charge from Shri Leonid Ahanthem, JMFC-cum-Civil Judge, Jr. Divn., Noney who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Bishnupur.

Smt. Rajshree Yambem shall take charge from Shri S. Sadananda Singh, CJM-cum-Civil Judge, Sr. Divn., Churachandpur who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Churachandpur.

[Signature]
1/2/2023

Shiekh Aasif Shah shall take charge from Ms. Bineshwori Maibam, Addl. Member Secretary, MASLSA who is in-charge of Deputy Member Secretary, MASLSA.

Ms. Khangembam Rojita Devi shall take self charge for the post of JMFC-cum-Civil Judge, Jr. Divn., Pherzawl.

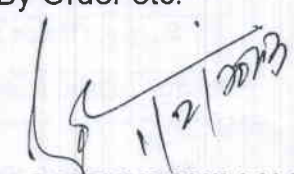
Shri J. Hillson Angam shall take charge from Ms. Masana Evangeline Panmei, CJM-cum-Civil Judge, Sr. Divn., Thoubal who is in-charge of JMFC-cum-Civil Judge, Jr. Divn., Kakching.

Shri Ozhu Robviina shall take charge from Ms. Bineshwori Maibam, Addl. Member Secretary, MASLSA who is in-charge of Administrative Officer, Imphal East.

The in-charge Judges/Officers will continue to hold the additional charges of the Court/Offices till the completion of induction training programme of the newly appointed Manipur Judicial Service Grade – III Officers.

This order shall come into force with effect from **01.02.2023** afternoon.

By Order etc.


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
5. The Director, Management Information System (MIS), Govt. of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
9. Persons Concerned.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
12. The System Analyst, High Court of Manipur
- He is requested to upload the same to the Official website.
13. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
14. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
15. The Private Secretary to the Director, Manipur Judicial Academy.
16. The Private Secretary to Registrar General. High Court of Manipur.
17. The Superintendent (Estt. II), High Court of Manipur.
18. The Guard File/Notice Board/Concerned File.